

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**LOK SABHA  
UNSTARRED QUESTION NO. 3224  
TO BE ANSWERED ON 18.12.2015**

**IAP**

†3224. **SHRIMATI KAMLA DEVI PAATLE:**

Will the Minister of **PLANNING** be pleased to state:

- (a) the number of districts in Chhattisgarh identified as Left Wing Extremism affected districts and included under the Integrated Action Plan (IAP);
- (b) whether the Government proposes to include newly formed districts of Chhattisgarh; if so, the details thereof;
- (c) whether the Government has received a proposal from the Government of Chhattisgarh to increase the allocation for each district included under IAP from Rs. 30 crore to 50 crore annually; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING  
AND MINISTER OF STATE FOR DEFENCE**

**(RAO INDERJIT SINGH)**

(a) to (d) The programme Integrated Action Plan (IAP) for Selected Tribal and Backward Districts was continued from 2013-14 as Additional Central Assistance (ACA) for Left Wing Extremism (LWE) affected districts. The programme covered 88 districts including 14 districts of Chhattisgarh namely Balrampur, Bastar, Bijapur, Dantewada, Gariaband, Jashpur, Kanker, Kawardha, Kondagaon, Koriya, Narayanpur, Rajnandgaon, Sukma and Surguja till 2014-15.

From 2015-16, the programme ACA for LWE affected districts has become a part of the devolution to the States consequent upon the recommendations of the Fourteenth Finance Commission and no allocation has been made for it in budget 2015-16. The higher tax devolution will give the States greater autonomy to design and finance schemes suited to local needs and aspirations, including requirements to bridge the developmental deficit gap in backward regions.

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